

POST OFFER ADVERTISEMENT SPS INTERNATIONAL LIMITED

(hereinafterreferred to as 'SIL' or 'TC' or 'Target Company')

Registered Office: F 6-7, FIT, Sector 57, Faridabad, Haryana - 121004, India

Tel. No.: +91-9999793000 Email ID: cs@spsintl.co.in Website: www.spsintl.co.in

Open Offer for acquisition of 11,01,854 Equity Shares from shareholders of the Target Company by Mr. Rahul Jain, Mrs. Madhuri Jain, Mr. Nikhil Jain, Mr. Namit Jain, Mr. Rohit Jain, Mrs. Anshumala Jain, Mrs. Mugdha Jain, VK Global Digital Private Limited and VK Global Publications Private Limited (hereinaftercollectively referred to as 'Acquirers')

This Post Offer Advertisement is being issued by Corporate Professionals Capital Private Limited, for and on behalf of Mr. Rahul Jain, Mrs. Madhuri Jain, Mr. Nikhil Jain, Mr. Namit Jain, Mr. Rohit Jain, Mrs. Anshumala Jain, Mrs. Mugdha Jain, VK Global Digital Private Limited and VK Global Publications Private Limited (hereinafter collectively referred to as 'Acquirers') in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on February 25, 2022, Friday in Business Standard (English) (All Editions), Business Standard (Hindi) (All Editions) and Pratahkal (Marathi) (Mumbai Edition).

1.	Name of the Target Company	SPS International Limited			
2.	Name of the Acquirers	• Mr. Rahul Jain • Mrs. Madhuri Jain • Mr. Nikhil Jain • Mr. Namit Jain • Mr. Rohit Jain • Mrs. Anshumala Jain • Mrs. Mugdha Jain • VK Global Digital Private Limited • VK Global Publications Private Limited			
3.	Name of the Manager to the Offer	Corporate Professionals Capital Private Limited			
4.	Name of the Registrar to the Offer	Beetal Financial and Computer Services Private Limited			
5.	Offer Details				
a.	Date of Opening of the Offer	May 13, 2022, Friday			
b.	Date of Closure of the Offer	May 27, 2022, Friday			
6.	Date of Payment of Consideration	June 02, 2022, Thursday			
7.	Details of Acquisition				
Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price	INR 10 per equity share		INR 10 per equity share	
7.2	Aggregate number of shares tendered	11,01,854		400	
7.3	Aggregate number of shares accepted	11,01,854		400	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	INR 1,10,18,540/-		INR 4,000/-	
7.5	Shareholding of Acquirers before Agreements/Public Announcement (No. & %)	Nil		Nil	
7.6	Shares Acquired by way of Agreements / Allotment • Number • % of Fully Diluted Equity Share Capital	24,28,078 57.29%		20,39,932* 48.14%	
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	11,01,854 26.00%		400 0.01%	
7.8	Shares acquired after Detailed Public Statement** • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil NA NA		Nil NA NA	
7.9	Post offer shareholding of Acquirers • Number • % of Fully Diluted Equity Share Capital	35,29,932 83.29%		20,40,332 48.14%	
7.10	Pre & Post offer shareholding of the Person other than Acquirer and its Person Acting in Concert • Number • % of Fully Diluted Equity Share Capital	Pre offer	Post offer	Pre offer	Post offer
		18,09,822	7,07,968	18,09,822	18,09,422
		56.10 #	16.71 @	56.10 #	42.70 @

(*) This is as the status of shareholding as on June 08, 2022.

(**) Shares acquired pursuant to the preferential allotment is covered in the head of 'Shares Acquired by way of Agreements / Allotment' and not specifically covered in the head of 'Shares acquired after Detailed Public Statement'.

(#) This percentage has been calculated on the basis of pre-preferential share capital of the Target Company.

(@) This percentage has been calculated on the basis of post preferential share capital of the Target Company.

The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

A copy of this Post Offer Advertisement will also be available on the SEBI website at www.sebi.gov.in; BSE website at www.bseindia.com; website of Manager to the Offer www.corporateprofessionals.com and at the registered office of the Target Company at F 6-7, FIT, Sector 57, Faridabad, Haryana - 121004, India

Issued by Manager to the Offer



Corporate Professionals

CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

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SEBI Regn. No: INM000011435

For and on behalf of Acquirers

Sd/- Rahul Jain	Sd/- Madhuri Jain	Sd/- Nikhil Jain
Sd/- Namit Jain	Sd/- Rohit Jain	Sd/- Anshumala Jain
Sd/- Mugdha Jain	Rahul Jain VK Global Digital Private Limited	Rahul Jain VK Global Publications Private Limited

Place: New Delhi

Date : June 09, 2022